



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

June 10, 2025

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption of SGB 2017-18 Series XI And SGB 2019-20 Series I due on June 11, 2025

In terms of <u>GOI Notification F.No.4(25) - W&M/2017 dated October 06, 2017</u> (SGB 2017-18 Series XI-Issue date December 11, 2017) and in terms of <u>GOI Notification F.No.4(7) – B(W&M)/2019 dated May 30, 2019</u> (SGB 2019-20 Series I-Issue date June 11, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be on June 11, 2025.

2. Further, the redemption price of SGB shall be based on simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on June 11, 2025, shall be ₹9646/-(Rupees Nine Thousand Six Hundred and Forty-Six only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., June 06, June 09, and June 10, 2025.

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